WEEKLY DISPATCH STATEMENT
FROM 30-10-2023 TO 03-11-2023

NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/52324/2018	F.O/51425/2023	25-10-2023	01-11-2023
2	ST/52330/2018	F.O/51426/2023	25-10-2023	01-11-2023
3	ST/52332/2018	F.O/51427/2023	25-10-2023	01-11-2023
4	ST/51619/2017	F.O/51428/2023	25-10-2023	01-11-2023
5	ST/51072/2018	F.O/51429/2023	25-10-2023	01-11-2023
6	ST/50672/2018	F.O/51430/2023	25-10-2023	01-11-2023
7	ST/52499/2018	F.O/51431/2023	25-10-2023	01-11-2023
8	ST/52517/2018	F.O/51432/2023	25-10-2023	01-11-2023
9	ST/52519/2018	F.O/51433/2023	25-10-2023	01-11-2023
10	ST/52552/2018	F.O/51434/2023	25-10-2023	01-11-2023
11	ST/52375/2018	F.O/51435/2023	25-10-2023	01-11-2023
12	ST/52374/2018	F.O/51436/2023	25-10-2023	01-11-2023
13	ST/52416/2018	F.O/51437/2023	25-10-2023	01-11-2023
14	ST/50515/2016 & ST/50214/2016	F.O/51438-51439/2023	25-10-2023	
15	C/52057/2019	F.O/51440/2023	20-10-2023	31-10-2023
16	ST/51900/2017	F.O/51441/2023	25-10-2023	
17	C/53676/2018	F.O/51442/2023	25-10-2023	31-10-2023
18	ST/52670/2018	F.O/51443/2023	31-10-2023	03-11-2023
19	ST/52686/2018	F.O/51444/2023	31-10-2023	03-11-2023
20	ST/52658/2018	F.O/51446/2023	31-10-2023	03-11-2023
21	ST/50683/2017	F.O/51449/2023	31-10-2023	03-11-2023
22	ST/50213-50216 &50349-50352&50368-50371/2021	F.O/51450-51461/2023	31-10-2023	03-11-2023
23	ST/53021/2018	F.O/51462/2023	31-10-2023	03-11-2023
24	ST/52632/2018	F.O/51463/2023	31-10-2023	03-11-2023
25	ST/52621/2018	F.O/51464/2023	31-10-2023	03-11-2023
26	ST/52606/2018	F.O/51465/2023	31-10-2023	03-11-2023
27	ST/52599/2018	F.O/51466/2023	31-10-2023	03-11-2023
28	ST/50834/2018 &ST/51364/2018	F.O/51467-51468/2023	31-10-2023	03-11-2023
29	ST/53422/2023	F.O/51474/2023	31-10-2023	03-11-2023
		MISC ORDER		
1	C/55172/2023	M.O/50331/2023	25-10-2023	31-11-2023
2	ST/51167/2022	M.O/50332/2023	25-10-2023	01-11-2023
3	ST/55099/2023	M.O/50333/2023	25-10-2023	01-11-2023
4	ST/50495/2019	M.O/50334/2023	25-10-2023	01-11-2023
5	C/54711/2023	M.O/50336/2023	25-10-2023	31-11-2023
6	C/54712/2023	M.O/50337/2023	25-10-2023	31-10-2023
7	C/54835/2023	M.O/50338/2023	25-10-2023	31-10-2023
8	ST/52322/2019	M.O/50339/2023	25-10-2023	01-11-2023
9	ST/50918/2021	M.O/50340/2023	25-10-2023	01-11-2023
10	C/54672/2023	M.O/50341/2023	25-10-2023	31-10-2023
11	ST/50214/2016	M.O/50342/2023	25-10-2023	01-11-2023
12	ST/50515/2016	M.O/50343/2023	25-10-2023	01-11-2023
13	ST/52405/2022	M.O/50344/2023	31-10-2023	03-11-2023

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.